

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **13th** day of **November**, 2019

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

Original Application No.330/01254/2018

Arun Kumar Gaba, Son of Late Mohan Raj Gaba, Permanent Resident of A-1211, Tower P-2, Ashiyana Palm Court, Raj Nagar Extension, Ghaziabad. Previously working as Superintendent Central GST, Ghaziabad.

.....Applicant.

By Advocate –Shri Udai Chandani

V E R S U S

1. Union of India through Secretary, Department of Revenue (Ministry of Finance), North Block, New Delhi.
2. Chairman, Central Board of Indirect Taxes and Customs, North Block, New Delhi.
3. Chief Commissioner, Central GST & Customs, Meerut Zone, Meerut.
4. Commissioner, Central GST (Appeals), Meerut.

..... Respondents

By Advocate : Shri Vudit Khanna

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Heard Shri P.K. Dubey proxy counsel for Shri Udai Chandani, Advocate for the applicant and Shri K.D. Mishra proxy counsel for Shri Vudit Khanna, Advocate for the respondents.

2. Learned brief holder of counsel for the applicant wants to withdraw this Original Application. Accordingly, the OA is dismissed as withdrawn.

Member-A

Member-J

RKM/